

LOK SABHA
UNSTARRED QUESTION NO. 1130
TO BE ANSWERED ON 26.07.2023

APPOINTMENTS OF RCCAAS

1130. SHRI RAM MOHAN NAIDU KINJARAPU:
SHRI SRIDHAR KOTAGIRI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether appointment of Batch No. 109 candidates of Railway Course Completed Act Apprentices (RCCAAS) in South Central Railway, Andhra Pradesh area, passed in RRC CEN 01/2019 with completion of document verification and medical, is still pending due to NCVT's failure to specify an exact day on their National Apprentices Certificate (NAC);**
- (b) if so, the details thereof;**
- (c) the reasons for not mentioning of exact date on NAC;**
- (d) the details of all the candidates who possessed NAC Certificate at the time of document verification;**
- (e) whether candidates completed their apprentice in December, 2018 and RDAT/South Central Railway board failed to conduct exam on time due to March – May 2019 elections;**
- (f) if so, the details thereof; and if not the reasons therefore; and**
- (g) whether 3000 CCAA candidates across the country are waiting for their appointment; if so, the details along with the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (g): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF UNSTARRED QUESTION NO. 1130 BY SHRI RAM MOHAN NAIDU KINJARAPU AND SHRI SRIDHAR KOTAGIRI TO BE ANSWERED IN LOK SABHA ON 26.07.2023 REGARDING APPOINTMENT OF RCCAAS.

(a) to (g) Eligibility conditions laid down in Centralized Employment Notification (CEN) RRC-01/2019 are very clear. In terms of para 12.2 of Centralized Employment Notification (CEN) RRC-01/2019, a candidate shall be considered to have completed the Act Apprenticeship training, only if he has appeared in the National Council for Vocational Training (NCVT) examination before the last date of registration of online application i.e. on or before 12.04.2019. 356 candidates of All India Trade Test (AITT) 109 Batch who applied under Course Completed Act Apprentice (CCAA) quota and were called for Document Verification (DV) against CEN RRC-01/2019 in South Central Railway (SCR) have not been considered for empanelment since they appeared in the NCVT examination after 12.04.2019.

All India Trade Test (AITT) for apprentices are usually conducted twice a year in the months of April/May and Oct/Nov and are termed as examination sessions. As a matter of practice, the apprentices who complete their training on or before 15th of April are considered for examination in the April session and the examination are held at the end of April or the following month(s) depending on various practical aspects. Similarly, the apprentices who complete their training on or before 15th of October are considered for examination in the October session and the examination are held in the end of October or the following month(s) depending on various practical aspects.

The examination of the trade apprentices consists of two components namely Practical and Theory papers examinations. The establishments engaging apprentices are responsible to conduct the practical examination. The theory papers are Trade theory, Employability Skills and Workshop Calculation & Science, the examination for which is conducted by Directorate General of Training (DGT) as an awarding body under NCVT (now NCVET). The examinations for subject session were scheduled for theory subjects under batch 109th All India Trade Test (AITT) from 29th May 2019 to 31st May 2019 and for Practical examinations from 12th June 2019 to 14th June 2019. The said theory and practical examinations are always conducted in a window of some time duration for practical reasons, hence only the examination session in the form of month and year were printed on certificate/marksheet.

In view of the facts provided above, the question of pendency does not arise.
